



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/231/2018
PETITION NUMBER : TCP/192/2016
NAME OF THE PETITIONER(S) : S.DEVARAJ
NAME OF THE RESPONDENT(S) : SEVENTH VISION (I) PVT LTD
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	D. PERUMAN SATHANAYAN	Attorney	
2.	POWAN RAJASEKARAN for Vidya Shankar	Proxy & Care for Respondent	

ORDER

Counsel for Petitioner present. Counsel for Respondent present. The Applicant submitted that he has filed a memo seeking relief to withdraw the application. For reply, if any, time is enlarged. **Put up on 18.09.2018.**

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-set-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)